

bunds with special financial assistance.

10. Programme for manpower development and training should be encouraged through organisations like the Water and Land Management Institutes with particular attention to the need for transforming the traditional civil engineer into an effective and water resources and irrigation manager.

Irrigation Projects of Bihar

1038. SHRI CHHEDI PASWAN: Will

the Minister of WATER RESOURCES be pleased to state:

(a) the names of the major and medium irrigation projects of Bihar pending with the Union Government;

(b) since when these are pending; and

(c) the steps taken to accord clearance to these projects?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) to (c). A statement is given below.

STATEMENT*Status of Major and Medium Irrigation Projects*

<i>Sl. No.</i>	<i>Name of Project</i>	<i>Date of receipt</i>	<i>Date of completion of techno-economic appraisal</i>	<i>Status</i>
1	2	3	4	5
A. MAJOR PROJECTS				
1.	Siktia Barrage	1/88	8/88	State to arrange for environmental clearance and concurrence of its Finance Development.
2.	Repair to Kosi Barrage	2/86	6/87	State Government to comply with the observations of Advisory Committee.
3.	North Koel Reservoir	3/78 3/86	3/80 9/89	State Government to obtain forest clearance.
4.	Punasi Reservoir	11/79 10/89	11/80	State Government to comply with observations of appraising agencies.
5.	Subarnarekha	2/73 7/89 (updated estimate)	6/82	State Government to arrange compliance to financial aspects.
6.	Sone Canal modernisation Phase-I	8/83	9/84	State Government to provide adequate funds to secure investment clearance.

<i>Sl. No.</i>	<i>Name of Project</i>	<i>Date of receipt</i>	<i>Date of completion of techno-economic appraisal</i>	<i>Status</i>
1	2	3	4	5
7.	Konar Irrigation	2/77	3/84	Deferred because of Inter-State aspects.
8.	Tilaiya Dhadhar	8/88	3/83	—do—
9.	Zamania Pump Canal	11/90	—	State Government to comply with observations of Central Water Commission.
10.	Burahi Reservoir	10/90	—	—do—
11.	Kadwan Multi-Purpose	5/90	—	State Government is required to prepare final report.
12.	Sukhsenaghat Pump Canal	1/78	—	State Government to comply with observations of Central Water Commission.
B.	MEDIUM PROJECTS			
1.	Salaiya Reservoir	9/82	12/83	State Government to obtain forest clearance and concurrence of State Finance Department.
		8/88		

Sl. No.	Name of Project	Date of receipt	Date of completion of techno-economic appraisal	Status
1	2	3	4	5
2.	Ramrekha Reservoir	7/81	12/83	State Government to obtain forest clearance and concurrence of State Finance Department.
3.	Dhansinghtoli Reservoir	8/88	12/83	—do—
4.	Satpotka Reservoir	8/88	12/83	—do—
5.	Katri Reservoir	3/82	12/83	—do—
5.	Katri Reservoir	8/88	12/83	—do—
6.	Kundghat Reservoir	12/82	8/88	Accepted by the Advisory Committee subject to compliance of its observations by State.
7.	Kesno Reservoir	11/82	8/84	—do—
7.	Kesno Reservoir	8/88	8/88	—do—
8.	Bhairwa Reservoir	8/88	11/89	Accepted by the Advisory Committee subject to compliance of its observations.
8.	Bhairwa Reservoir	8/88	1/89	Accepted by the Advisory Committee subject to compliance of its observations.

<i>Sl. No.</i>	<i>Name of Project</i>	<i>Date of receipt</i>	<i>Date of completion of techno-economic appraisal</i>	<i>Status</i>
1	2	3	4	5
9.	Panchkhero Reservoir	5/87	10/88	Accepted by the Advisory Committee subject to compliance of its observations.
10.	Suali Reservoir	2/89	—	State Government to comply with observations of Central Water Commission.
11.	Amanat Reservoir	3/90	—	—do—
12.	Sarjamhatu Reservoir	9/88	—	—do—
13.	Gorkho Reservoir	9/88	—	—do—
14.	Barari Pump Canal	12/90	—	Recently received.